

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 424
ANSWERED ON 22.07.2025

INCENTIVES UNDER PM e-DRIVE SCHEME

†424. **SMT. HIMADRI SINGH:**
SHRI P C MOHAN:
SMT. POONAMBEN HEMATBHAI MAADAM:
DR. RAJESH MISHRA:
SHRI BHOJRAJ NAG:
SHRI BALABHADRA MAJHI:
DR. HEMANT VISHNU SAVARA:
SMT. KAMALJEET SEHRAWAT:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI PRAVEEN PATEL:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the various steps taken so far by the Government to provide subsidies for electric vehicles under the PM e-Drive scheme;
- (b) the manner in which the Production Linked Incentive (PLI) Schemes are proving helpful in promoting Electric Vehicle (EV) manufacturing in India;
- (c) whether the Government proposes to monitor the effectiveness of the said incentives during tenure of the scheme;
- (d) if so, the details thereof; and
- (e) whether subsidy has been provided for electric vehicles in the Sidhi Lok Sabha Constituency under the PM e-Drive scheme and if so, the details thereof?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): The PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme, notified by Govt. of India on 29.09.2024 with an outlay of Rs.10,900 crore for a period of two years. The details various steps taken so far by Government to provide subsidies for EVs under the PM e-DRIVE Scheme are as under : -

(I) Consumers : The scheme focusses on providing upfront subsidies to the buyers of EVs at the time of purchase of EVs. A total of Rs.3,679 crore has been allocated under the scheme to provide subsidies to buyers of e-2Ws, e-3Ws, e-ambulances and e-trucks as per details provided below:

Sl. No.	Segment	Total Subsidy Amount (Rs. crore)	No. of EVs
1.	e-2Ws	1,772	24.79 lakh
2.	e-3Ws	907	3.15 lakh
3.	e-ambulances	500	-
4.	e-trucks	500	5,643

Further, besides the incentivization of EVs, following provisions have been made under the PM E-DRIVE Scheme :

1. An allocation of Rs. 4,391 crore for 14,028 e-buses.
2. An allocation of Rs.2,000 crore for installation of EV charging stations
3. An allocation of Rs.780 crore for Upgradation of testing agencies

Further details are available at <https://pmedrive.heavyindustries.gov.in>

(II) Manufacturers : The PM E-DRIVE scheme requires compliance to Phased Manufacturing Programme, which mandates indigenization of manufacturing. This supports resilience in automotive supply chain in the country.

(b): The Production Linked Incentive (PLI) Scheme for Automobile and Auto Components (PLI Auto) provides for incentive of 13% to 18% on determined (incremental) sales of Advanced Automotive Technology (AAT) vehicles to applicants under Champion OEM category, and incentive of 8% to 13% on determined sales of AAT components (additional 5% incentive is provided for AAT components of battery electric vehicles) to applicants under Component Champion category. The scheme mandates minimum Domestic Value Addition (DVA) of 50% for availing incentives under the scheme which promotes manufacturing in India across the automotive supply chain.

The PLI Advance Chemistry Cell Scheme incentivises production of cells which are, inter-alia, used in batteries of electric vehicles. The domestic production of these cells will prove helpful in promoting EV manufacturing in India.

(c) & (d): Yes, the Government has mechanisms in place to monitor the effectiveness and implementation of these schemes as per scheme notification and guidelines.

(e): PM e-DRIVE scheme is being implemented on a pan-India basis, including Siddhi Lok Sabha constituency. The details of EVs sold under the scheme in Siddhi Lok Sabha constituency are as under :

(in Nos.)

Constituency	e-2W	e-3W	Total
Sidhi (including Shahdol, Singrauli & Umaria)	299	16	315
